

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/229/2017  
NAME OF THE PETITIONER(S) : ADITI HOUSING DEVELOPMENT PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. THANIZIVANAN for. Paramasiva Naidu Muthuvelraj Petitioner	PCS	
2.	B. Sarathbabu Rec. O	Representa Counsel for ROC, Chennai	B. Sarathbabu

Q. Shariief Tariq  
B. Sarathbabu

**ORDER**

PCS representing the Applicant present. Counsel on behalf of RoC also present. The original Application has been filed by the Director, Mr. Paramasiva Naidu Muthuvelraj. Now, the Application has been amended and filed through one of the shareholders of the Company. **Reserved for order.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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